

**MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR**  
**Schedule of the Refresher Course for Civil Judges, Junior Division of 2019 batch (Group-1)**

**(21.03.2022 to 25.03.2022)**

<b>DATE/ DAY</b>	<b>SESSION – I 10:00 am to 11:30 am</b>	<b>SESSION – II 11:45 pm to 1:00 pm</b>	<b>SESSION – III 1:45 pm to 3:00 pm</b>	<b>SESSION – IV 3:15 pm to 4:15 pm</b>	<b>SESSION – V 4:20 pm to 5:30 pm</b>
21.03.2022 Monday	Inauguration Feedback from the participants, identifying issues and challenges faced on the board <i>(Contd..)</i>  By: <b>Officers of Academy</b>	Feedback from the participants, identifying issues and challenges faced on the board <i>(Contd..)</i>  By: <b>Officers of Academy</b>	Feedback from the participants, identifying issues and challenges faced on the board  By: <b>Officers of Academy</b>	Interactive discussion on – Key issues relating to temporary injunction under order 39 rules 1 & 2 CPC  By: <b>Shri Yashpal Singh, Dy. Director, MPSJA</b>	Interactive discussion on – Key issues relating to M.P. Municipal Corporation Act, 1956, M.P. Municipalities Act, 1961 and M.P. Public Trust Act, 1951  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>
22.03.2022 Tuesday	Interactive discussion on – Key issues relating to Bail [u/s 167(2), 436, 436A, 437 and other Acts]  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Interactive discussion on – Law relating to Will  By: <b>Director, MPSJA</b>	Interactive discussion on – Disposal of properties: Interim & final  By: <b>Shri Tajinder Singh Ajmani, O.S.D.-I, MPSJA</b>	Law of Precedent  By: <b>Director, MPSJA</b>	Interactive discussion on – Key issues relating to Juvenile Justice (Care & Protection of Children) Act, 2015  By: <b>Smt. Anu Singh, O.S.D., MPSJA</b>
23.03.2022 Wednesday	Interactive discussion on – Key issues relating to execution proceedings under order 21 CPC  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>	Interactive discussion on – Key issues relating to Wild Life Protection Act, 1972 & Indian Forest Act, 1927; and Mines and Minerals (Development and Regulation) Act, 1957 By: <b>Shri Tajinder Singh Ajmani, O.S.D.-I, MPSJA</b>	Interactive discussion on – Key issues relating to Arms Act, Excise Act & Govansh Vadh Pratishedh Adhiniyam  By: <b>Shri Yashpal Singh, Dy. Director, MPSJ</b>	Interactive discussion on – Key issues relating to NDPS Act, 1985  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Group discussion & Presentation by participants

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24.03.2022 Thursday	Interactive discussion on – Key issues relating to Court Fees Act, 1870 and Suit Valuation Act, 1887  By: <b>Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Interactive discussion on – Key issues relating to Evidence Act <i>(contd...)</i>  By: <b>Director, MPSJA</b>	Interactive discussion on – Key issues relating to Evidence Act  By: <b>Director, MPSJA</b>	Interactive discussion on – Key issues relating to Protection of Women from Domestic Violence Act, 2005  By: <b>Smt. Anu Singh, O.S.D., MPSJA</b>	Group discussion & Presentation by participants
25.03.2022 Friday	Interactive session on Negotiable Instruments Act, 1881  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA &amp; Shri Jayant Sharma, Faculty Junior, MPSJA</b>	Interactive discussion on – Key issues relating to M.P. Land Revenue Code, 1959  By: <b>Shri Dharendra Singh, Faculty Senior, MPSJA</b>	Open Interactive Session on civil law & criminal law  By: <b>Director, MPSJA &amp; Officers of Academy</b>	Attributes of a Judge  By: <b>Director, MPSJA</b>	Valedictory Session & Departure

- NOTE:-** (1) This schedule is subject to the change under exigencies, if any.  
(2) It is advisable to observe instructions/directions regarding this training course issued by MPSJA from time to time.

**DIRECTOR**